

**Rules for Admission to Kendriya Vidyalayas**

3068. SHRI SHANKER SINHI VAGHELA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have changed rules for the admission to Kendriya Vidyalayas;

(b) if so, the particulars thereof;

(c) whether there is great rush for admission to Kendriya Vidyalayas; and

(d) whether there is any proposal to increase the number of these schools, and if so, to what extent?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes Sir. The rules for admission to Kendriya Vidyalayas have been revised from the current academic session.

(b) Subject to the candidate qualifying in the admission test, the criterion of admission shall be the number of times the parent has been transferred during the preceding seven years. Children of Civilians in defence Sector and defence personnel in civilian sector are all eligible for admission to these schools.

(c) Yes Sir, particularly in metropolitan cities.

(d) Every year the Sangathan starts 12 new Kendriya Vidyalayas (8 in Defence Sector and 4 in Civil Sector). In addition, the Kendriya Vidyalayas are also opened in Campuses of Govt. of India Undertakings if they agree to bear the entire expenditure on them.

**Gujranwala House Building Cooperative Society, Delhi**

3069. SHRI RAM KANWAR BERWA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND

REHABILITATION be pleased to state:

(a) the total amount at the disposal of the Gujranwala House Building Cooperative Society, Delhi as on 31st March, every year since 1975, the amount spent by the Society every year and the purpose for which the amount was spent;

(b) the amount spent on development of land in Part I, Part II and likely to be spent on the development of additional land; and

(c) when the development of additional land is likely to be completed and allotted to the Members of the society?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHAT): (a) to (c). Information is being collected.

दिल्ली प्रशासन द्वारा अपने अधिकार में लिए गए दिल्ली नगर निगम के स्कूल

3070. चौधरी बलबीर सिंह : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली प्रशासन ने दिल्ली नगर निगम के कितने स्कूल अपने अधिकार में लिए हैं;

(ख) इसके कारण कितने शिक्षकों पर प्रभाव पड़ा है ;

(ग) क्या इन सभी शिक्षकों को इस बीच स्थायी कर दिया गया है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?